

0/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

8

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 141/2004

R.A/C.P No.

E.P/M.A No. 65/2004

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SECTION OFFICER (Judl.)

FORM No. 4
 (SEE RULE 12)
 CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH

ORDER SHEET

14/2004

Org. App./Misc Petn/Cont. Petn/Rev. Appl.....

In O.A.....
 Name of the Applicant(s) V. Penthraya.....

Name of the Respondent(s) U.O. 1.2.015.....

Advocate for the Applicant M.N. S. Huda & A. Hae.....
 NK Geyhosh, A.K Paul, D. Chaudhary

Counsel for the Railway/CGSC Ply Counsel. In Report No. 7.28......

OFFICE NOTE	DATE	ORDER OF THE TRIBUNAL
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1	15.6.04	
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Present: The Hon'ble Mrs. Bharati Roy,
 Judicial Member and Mr. K.V. Prahladan,
 Administrative Member.

Heard learned counsel for the parties.

The learned counsel for the Respondents seeks adjournment on the ground that the effected parties are not made as a party in this O.A. The learned counsel for the applicants prays for time to implead the effected persons as necessary party.

Application is admitted. Issue notice on the Respondents. Returnable by four weeks.

The learned counsel for the applicant prays for an interim order. Accordingly, we direct the respondents that Any promotion of the applicant to the post of Driver will be subject to the outcome of the O.A.

List on 22.7.04 for orders.

[Signature]
 Member(A)

[Signature]
 Member(J)

The application is in form
 of Sec. 11, P.S. 507
 deposited vide IP. BD
 No. JTG 390279
 Dated 16/6/04

[Signature]
 Dy. Registrar

Steps taken *[Signature]*
 16/6/04

Received copies
 of the OA for Res No. 2 to 5
 16-6-04
 N.P. PLY/mca

Notice & order 15/6/04
 sent to D/Section
 for issuing to
 respondent no-1, by
 regd. with A/D post.

[Signature]
 16/6/04. D/Memo No. 1065
 Dt. 21/6/04.

22.7.2004 present: The Hon'ble Shri K.V.Sachi-danandan, Member (J).

The Hon'ble Shri K.V.Prahladan, Member (A).

A/D card return
from resp. No. 1,

8/7/04.

When the matter came up for hearing, Mr.S.Huda, learned counsel for the applicant, submitted that he has filed an M.P. impleading 8 persons who are likely to be adversely affected in case the O.A. is allowed. The said M.P. is not on file. Registry is directed to register the M.P. and place before the Court by the next date, if it is in order post the matter on 16.8.2004.

K.V. Prasad
Member (A)

[Signature]
Member (J)

21-7-2004
Written statement has not filed.

As per order dt. 22/7/04
M.P. is registered as
M.P. No. 65/04.

26/7/04.

bb

13-8-04
Notice duly served
O.A. No. 1
No W/S has been filed

~~13-8-2004~~ List along with M.P. No. 65/2004
~~21-9-2004~~

16.8.2004 The application is admitted,
List on 21.9.2004 alongwith M.P.
65/2004.

K.V. Prasad
Member (A)

As per MP 65/04,
order dt. 16/8/04 Notice
is being issued to resp.
20.9.04. G.O. No. 13.

W/S not yet
filed.

mb
21.9.04.

Present: Hon'ble Mr. Justice R.K. Batta, Vice-Chairman.
Hon'ble Mr. K.V. Prahladan, Administrative Member.

Heard learned counsel for the parties.

The learned counsel for the applicant states that the only issue which is required to be decided in this application is the claim of the applicant for promotion with effect from 28.6.02 even though subsequently he was promoted with effect from 1.11.2002. The applicant's contention is that the Respondent

Notes of the Registry	Date	Order of the Tribunal
<p>22.9.04 W/S filed by the respondents.</p>	21.9.04.	<p>Present: Hon'ble Mr. Justice R.K. Batta Vice-Chairman. Hon'ble Mr. K.V. Prahladan, Administrative Member.</p> <p>None is present for the applicant. The order has been passed in Misc. Petition No. 65 of 2004 allowing the same and the necessary amendment to be carried out by the applicant within 15 days after ^{where} notices ^{be} were issued to the newly ^{added} respondents for filing written statement. The learned counsel appearing on behalf of Respondent Nos 1 to 5 seeks adjournment for filing written statement. Adjournment is granted. Stand over to 29th November, 2004.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
<p>(a) Notice duly served on resp. Nos. 1 to 10 and 12.</p> <p>(b) Received back notices from resp Nos. 11 & 13, unserved with a remark "Address out of station".</p>	29.11.2004	<p>On the prayer made by Mr. S. Sarma, learned counsel for the Railways, four weeks time is granted to the respondent to file written statement.</p> <p>List on 31.12.2004 for orders.</p>
<p>12/10/04 1) W/S has been filed. 2) NO rejoinder has been filed.</p>	24.1.2005	<p>notice to be served Service report on Respondents No. 11 and 13, is awaited. Learned counsel for the respondents states that written statement has been filed. A copy of the same be handed over to learned counsel for the applicant.</p> <p>List on 24.2.2005 for orders.</p> <p><i>[Signature]</i> Member (A)</p>

mb

Office Notes Date Order of the Tribunal

① Wks has been filed.

23.6.2005

List on 28.7.2005.

[Signature]
Vice-Chairman

② No rejoinder has been filed.

28.7.05.

Post the matter on 29.7.05 for hearing.

[Signature]
Vice-Chairman

[Signature]
27.7.05

lm

[Signature]
Member

① No rejoinder has been filed.

29-7-05

At the request of the counsel for the parties the case is adjourned to 5.8.2005 for hearing.

[Signature]
Vice-Chairman

[Signature]
4.8.05

pg

[Signature]
Member

5.8.05.

Mr.S.Huda learned counsel for the applicant seeks for time to file to file rejoinder. Post the matter on 7.9.05 for filing rejoinder.

[Signature]
Vice-Chairman

No Rejoinder has been filed.

[Signature]
6.9.05

lm

Post before the next Division Bench.

[Signature]
Vice-Chairman

5-10-05

① Wks has been filed

7.9.2005

mb

② No. Rejoinder has been filed.

06.10.2005

Counsel for the applicant is not present. Mr. S. Sarma, learned counsel for the respondents submits that this matter is covered by an order dated 9.5.2005 passed in O.A. No. 150/2004. Post on 16.11.2005 as last chance.

[Signature]

No Rejoinder has been filed.

[Signature]
14.11.05

[Signature]
Member

[Signature]
Vice-Chairman

16. 1.05. Post the matter before the next available Division Bench.

[Signature]
Vice-Chairman

4-1-06

lm

① Wks has been filed.

5.1.06

Miss U.Das, learned counsel on behalf of Mr S.Sarma seeks for a short adjournment post before the next available Division Bench.

② No Rejoinder has been filed.

[Signature]

[Signature]

Member

[Signature]

Vice-Chairman

pg

No Rejoinder has been filed.

09.08.2006 Learned counsel for the applicant is absent. Post after two weeks.

8.8.06

[Signature]

Member

Vice-Chairman

mb

27.2.2007

Present: Hon'ble Shri K.V. Sachidanandan, Vice-Chairman
Hon'ble Smt Chitra Chopra, Administrative Member.

When the matter came up for hearing, Mr S. Sarma, learned counsel for the respondents submitted that identical matters have already been disposed of. However, the matter will be taken up tomorrow; 28.2.2007 in presence of the learned counsel for the applicants.

List it tomorrow, 28.2.07. The matter will be placed on the top of the list.

ce

Member(A)

[Signature]

Vice-Chairman

nkm

O.A 141/04

24.02.2005 Present : The Hon'ble Mr. K.V.

Notes of the Registry

Date

Orders of the Tribunal

4.1.05

w/s submitted by the respondents.

[Signature]

mb

mb

Written statement has been filed. List on 4.4.2005 for hearing. Meanwhile, the applicant may file rejoinder, if any.

[Signature]
Member (A)

23-2-05

w/s has been filed.

[Signature]

4.4.05.

Post the matter for hearing on 4.5.05.

[Signature]

Vice-Chairman

lm

04.05.2005

Learned counsel for the applicant and learned counsel for the respondents are present. Counsel for the applicant submits that the applicant is required to three weeks time for filing reply. Post on 24.5.2005.

NO rejoinder has been filed

11/4/05

3-5-05

no rejoinders has been filed.

[Signature]

[Signature]
Member

[Signature]
Vice-Chairman

mb

20.5-05

24.5.2005

List on 10.6.2005 for hearing.

no rejoinder filed so far.

[Signature]

[Signature]
Member

mb

10.6.2005

No Division Bench Post on 23.6.05 for hearing.

9-6-05

no rejoinders filed.

[Signature]

[Signature]

Vice-Chairman

mb

No rejoinder has been filed.

22/6/05

OA 141/2004

Notes of the Registry

Date

Orders of the Tribunal

28.2.2007 Present: The Hon'ble Mr.K.V.Sachidanandan
Vice-Chairman.

The Hon'ble Mrs. Chitra Chopra
Administrative Member

The issue involves is of promotion of Passenger Drivers. According to the Applicants, 53 Goods Driver have been empanelled for promotion to the post of Passenger Drivers and subsequently released for posting in flagrant violation of the norms and procedures of the Railway Board circular and GM(P)'s circular.

When the matter came up for hearing today none appeared for the Applicant. Mr.S.Sarma, learned counsel was present for the Respondents. The matter has been specifically posted for Division Bench. This matter is one of the oldest pending case pertaining to 2004 and since the Applicant side is not present we presume that the Applicant side is not interested to pursue the case.

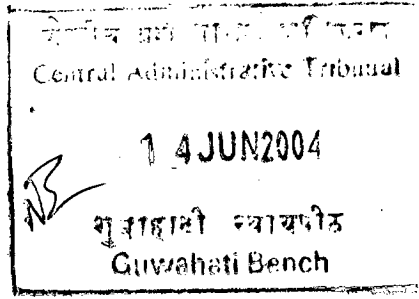
Therefore, the O.A. is dismissed with no order as to costs.

Member (A)

Vice-Chairman

/bb/

Received
Bandana Devi
Advocate
12/3/07



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

AT GUWAHATI

O.A. No. 141 /2004

Shri V. Penthaya

-

Applicant

-Vs-

Union of India & Ors.,

-

Respondents,

Represented by the Secy. to the Govt. of India,
Railway Department.

SYNOPSIS

1.	Petition	-	Pages 1 to 11
2.	Verification	-	Page 12
3.	Annexure 1	-	Pages 13 to 27
	<u>Gradation List</u>		
4.	Annexure 2	-	Pages 28
	<u>Notification</u>		
5.	Annexure – 2-A	-	Pages – 29
	<u>Syllabus</u>		
6.	Annexure – 3	-	Pages 30
	<u>Railway Board's letter</u>		
7.	Annexure – 3 A	-	Pages 31
	<u>Vacancy in Promotional Grades</u>		
8.	Annexure – 4	-	Pages 32-33
	<u>Railway Board's letter</u>		
9.	Annexure – 4 A	-	Pages 34-35
	<u>Advance correction Slip</u>		
10.	Annexure – 5	-	Pages
	<u>Selection Results declared</u>		

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- 11. Annexure – 6 – Pages
Petitioner's representation
- 12. Annexure – 7 – Pages
Railway Board's Order as Passenger Driver

Relating to an appeal for review of impugned select list dated 21-4-2004 and office order dated 10-5-2003 (Annexure – 7) whereby the juniormost candidates were selected for promotion without following any rule/procedure, ignoring the case of the petitioner who are seniormost and further cancelled the office order dated 10-5-2003 (Annexure – 7).

Filed by –

Alai
(A. Hai)
14-6-2004
Advocate

- 6/1. Shri Sanbhu Deb Nath, working as Passenger Driver, SL No. 9 in the Select List, C/o. SSE/LOCO/NBO, P.O. New Bongaigaon, District Bongaigaon, Pin - 783381.
- 7/1. Shri Swapan Kumar Guha, working as Passenger Driver, SL No. 10 in the Select List, C/o. SSE/LOCO/NBO, P.O. New Bongaigaon, District Bongaigaon, Pin - 783381.
- 8/1. Shri Rajani Roy, working as Passenger Driver, SL No. 39 in the Select List, C/o. SSE/LOCO/NBO, P.O. New Bongaigaon, District Bongaigaon, Pin - 783381.
- 9/1. Shri Parameswar Rava, working as Passenger Driver, SL No. 23 in the select list, C/O. SSE/LOCO/RPAN, P.O. Rangapara, District Sonitpur.
- 10/1. Shri Bhupen Doimari, working as Passenger Driver, S.L.No. 17, C/O. SSE/LOCO/RPAN, P.O. Rangapara, District Sonitpur.
- 11/1. Shri Susanta Das, working as PRC (Power Controller) S.L.No. 51, C/O. SSE/LOCO/NB, P.O. New Bongaigaon, District Bongaigaon
- 12/1. Shri Rajib Ali, working as Passenger Driver, SL.no. 37, C/O. SSE/LOCO/NB, P.O. New Bongaigaon, District Bongaigaon
- 13/1. Shri K. Rahman, working as PRE/RNY S.L. C/O. SSE/LOCO/NB, P.O. New Bongaigaon, District Bongaigaon.

Sri. V. Perthara

* Impleaded Resp. No. 6 to 13th
vide court order's dated
21/9/04 passed in MP 65/04.

Railway board,

New Delhi – 110 001

2. The General Manager

N.F. Railway, Maligaon,

Guwahati – 11.

3. Divisional Railway Manager (P)

N.F. Railway, Rangia.

4. Senior Divisional Mechanical Engineer

N.F. Railway, Alipurduar.

5. Senior Divisional Mechanical Engineer

N.F. Railway, Rangia.

Respondents.



DETAILS OF THE CASE/APPLICATION :-

I. Particulars of the Orders etc against which the application is made :-

The application is directed against the Memorandum of Selection for Promotion to the Posts of Passenger Drivers dated 21-4-2004 and the other Promotion and Posting as Passenger drivers in scale Rs. 5500 – 9000/- dated 18-5-2004 issued by the Divisional Personal Officer, N.F. Railway, Rangia and Divisional Railway Manager (P), N.F. Railway Rangia, respectively whereby 53(fifty-three) goods Driver have been empanelled for Promotion to the Posts of Passenger drivers and subsequently released the Promotion and Posting orders as aforesaid by the respondent in flagrant violation of the norms and Procedures of the Railway Board's circular and GM (P)'s circular.

II. Jurisdiction :-

The applicant declares that the subject matter of the issue against which he wants redressal is within the jurisdiction of the Tribunal for judicious adjudication of the grievances of the applicant.

III. Limitation :-

The applicant further declares that the application is within the period of limitation prescribed under Section 21 of the Administrative Tribunal Act, 1985.

IV. Facts of the Case :-

- (1) That the applicant begs to state that he is the goods Driver in scale of Rs. 5000 – 8000/- eligible to appear in the selection test for the Post of Passenger Driver in scale of Rs. 5500 – 9000/-.

A Photostat copy of the list of staff who are eligible to appear in the selection test for the Post of Passenger Driver in scale Rs. 5500 – 9000/- is annexed as ANNEXURE – 1 to this application.

- (2) That the applicant begs to state that by Notification dated 19-9-2003, the respondent No. 3 i.e. the Divisional Manager (P) N.F. Railway, decided to hold a selection test for Promotion to the Posts of Passenger Drivers. In the said Notification it has been explicitly stated that the syllabus for the selection of candidate for the Posts of Passengers Drivers would be simple English/Hindi for literacy, it is further clarified that the selection for the Post of Passenger Driver in

Sr. V. Perthaya
N

scale Rs. 5500 – 9000/- will be held for filling-up 62 vacancies. The selection would be held within a short notice and the selection would consist of written test only and no viva-voce will be held. The selection will be held as per 3x formula and in order of seniority of Sr. Goods Drivers in scale Rs. 5500 – 9000/- and Good Driver in scale Rs. 5000 – 8000/-. In the process it is further instructed Divisional Mechanical Engineer. N.F. Railway, Rangia to arrange pre-promotional training for SC & ST candidates. 62 senior most employees as per the communal break-up to be sent for promotional course.

A Photostat copy of the same are annexed to this application as **ANNEXURE 2 & 2(A)** to this application.

- (3) That the applicant appeared in the selection test as scheduled and faired well but in the impugned Memorandum of selection dated 21-4-2004, the name of the applicant has been dropped though he is comparatively senior driver in the rank and file having completed 3 years of services as Goods Driver and he is entitled to get promotion to the higher selection post, i.e. to the post of Passenger Driver. But those, who have not completed at least one year of service as a Goods Driver, have been given free hand to write the script in any language in departure of syllabus for the selection of Passenger Driver and those set of Goods Driver have found place to be empanelled for promotion to the Posts of Passenger Driver.
- (4) That beside the above, there has been serious illegalities and infirmities in the process of 3x formula as has been envisaged. The selection notification had been published showing break-up vacancies comprising 186 persons as under 3x Formula against 62 vacancies. But in fact the list shown was not correct so far so

that many of them have either been retired, promoted or redesignated and as such there has not been the reflection of the correct figure of persons as per norms envisaged under 3x Formula. There has been interpolation of the names of Junior persons namely one Shri Sanjoy Das, Driver Goods/NBQ who cannot come within the zone of 3x Formula and the list of 3x Formula has been bursted upto 190 although the same should have been fixed at 186 only.

- (5) That the applicant begs to state that there are another important feature of the Railway Board's letter No. E(NG)1/2003/PMI/35 New Delhi dt. 04-12-2003 for timely filling up of non-gazetted promotional posts - maintenance of Calendar for selections/suitability/trade tests. In the said letter it has been stated that in terms of instructions contained in this Ministry's letter No. E(NG)1-87/PMI/4 dt. 18-08-1987 and letter No. E(NG)1-87/PMI/14 dt. 22-07-1988 zonal railways are required to draw up a calendar for conducting selections for various graded to help them plan various activities connected with selections and to ensure better compliance of Board's orders regarding holding of selections at regular intervals. These instructions were reiterated vide this Ministry's letter No. E(NG)1/96/CR/8 dt. 9-01-1997. Inter alia it emphasizes by the Rly. Board and accordingly reiterates that the extent instructions regarding drawing up of a calendar for holding selections should be followed scrupulously and strictly adhered to so that the vacancies in the promotional grades are timely filled up in regular manner. The office of the General Manager (P), N.F. Railway, Maligaon has also endorsed the same vide

EPS - 469.

No. E/254/0 Pt. XIV©

Dated 06-01-2004.

A Photostat copy of the above letters dtd 04-12-2003 and 06-01-2004 are enclosed herewith the application as Annexures "3" and "3-A" respectively.

- (6) That the applicant begs to state that despite the above mandatory provision of the Rly. Board's circular for timely holding of selection, the concerned Railway authority did not hold selection as per norms. After the last selection was held in the year 2001 and the present one has been held as per Notification dated 19-09-2003 although the selection should be held every year when there existed post. For non holding of selections every year, there has been accumulation of Juniors in the process of selection and the deprivation has been caused to the seniors.
- (7) That the applicant begs to state that there are another important features inter alia laid down vide Railway Board's letter No. E(NG)1/2000/PMI/41 dated 7-8-2003 as to procedure for holding selections for promotion to Posts classified as 'Selection'. In Advance Correction Slip No – 150 at Page 2 in (C) (III) para it has been signified that for selection Post of this category candidate must obtain a minimum of 60% marks in professional ability and 60% marks of the aggregate for being placed on the panel and in such doing (C) (I) says that in the written test held as part of the selection for promotion to the highest grade selection post in a category, objective type Questions should be set for about 50% of the total marks for the written test.

The Photostat copies of the above vide Rly. Board's letter dated 7-8-2003 and the advance correction slip No. 150 are annexed herewith as **Annexures "4" and "4(A)"** to this application.

- (8) That the applicant begs to state that as per notification for holding selection for the post of passenger driver in scale of Rs. 5500 – 9000/-, he appeared in the selection which was written only and found that although the syllabus vide

active consideration and the irregularities which has been pointed out will never be a bar in getting the selection post. But to their utter surprise the selection results had been declared vide Memorandum dated 21-4-2004 (Annexure – 5) by the Respondents, ignoring all the infirmities pointed out by the applicant.

A Copy of the same is annexed herewith as Annexure – 5 to this application.

- (11) That the applicant begs to state that he being disappointed on the attitude projected by the Respondents he preferred a representation to D.R.M.(P), Rangia, N.F. Railway on 24-4-2004 stating inter alia that selection was not held timely, 50% objective type questions were not given violating the 3x formula and therefore the selection should be cancelled.

A copy of the same is annexed as Annexure – 6 to this application. ✓

- (12) That the applicant begs to state that, the administration has not taken any action on the representation about illegalities, rather the office order dated 18-5-2004 has been released showing the same candidates (vide Annexure – 6) to have been promoted and posted as passenger driver in the scale of Rs.5500-9000/-.

A Photostat copy of the same is annexed as Annexure- 7 to this application.

- (13) That the applicant begs to state that this being the state of affairs, the administration has deliberately ignored the specific instructions of the Railway

Board vide Annexure – 3 and 3(A) and have also violated Annexure – 4 and 4(A) about 50% objective type questions of the total marks. Since, the Respondents have released the promotional and posting orders vide Annexure – 7 and since the matter is highly sensational so far railway safety measures are concerned, it requires the half of allowing inexperienced persons for the post whereas the applicant and many others are qualified under Z T S.

- (14) That the applicant begs to state the candidates must secure 60% marks to be qualified under clear literacy in English and Hindi as mentioned in the syllabus. Hence, it was a mess that no candidates to their information and knowledge would not be able to secure 60% marks to be qualified for such posts.
- (15) That the applicant begs to pray that the Respondents may be directed to not to give effect to the impugned memorandum of selection for promotion dated 21-4-2004 (Annexure – 5) dated 18-5-2004. (Annexure – 7).

V. Reliefs Sought For on the Grounds :-

- (a) For that the impugned memorandum of selection for promotion of 53 candidates to the Passengers Drivers by the Respondents authorities is bad in law as the aforesaid selection have not been made properly, fairly and have been made illegally without following any procedure required by law and as such the impugned Memorandum of selection for promotion dated 21-4-2004 and the office order for promotion and posting, dated 18-5-2004 vide Annexure 6 and 7 respectively are liable to be set aside and quashed for the ends of justice.
- (b) For that, if the impugned memorandum of selections are allowed to stand

then there will be an irreparable loss and injury to the applicants due to no fault of their own and as such it is a fit case where your Lordships may be pleased to set aside the impugned memorandum of selections dated 21-4-2004 (Annexure -6) and dated 18-5-2004 (Annexure – 7) respectively.

- (C) For that, the Respondents authorities should have considered the appeal/representations dated 24/4/2004 (Annexure – 6). But the aforesaid appeal/representation has not been disposed of and is lying pending without any action which is in violation of the principle of natural justice and the procedure established by law and in violation of the provisions of Articles 14 and 21 of the Constitution of India and as such the impugned memorandum of selections and promotional postings dated 21-4-2004 and 18-5-2004 are liable to be set aside and quashed for the ends of justice.

VI. Grounds of Exhaustion of Remedy, if any :-

The applicant has already filed appeal/representation dated 24-4-2004 before the authority concerned claiming cancellation of the impugned selection for promotion dated 21-4-2004 and thus the applicant has exhausted all the remedies by filing appeal/representation before the Respondent's concerned.

VII. Matter Not Previously Filed or Pending in any Other Courts :-

The applicant declares that he has not filed any suit or any writ petition before any court nor any such suit or writ petition is pending anywhere.

Interim Order Prayed For :-

Pending final disposal of the Original Application, this Hon'ble Tribunal may

be pleased to stay the operation of the impugned Memorandum of Selection for Promotion dated 21-4-2004 and 18-5-2004 vide Annexure – 5 and 7 respectively.

IX. Relief Sought For :-

It is therefore prayed that your Lordships may be pleased to admit this application, call for the records of the case along with the written scripts of the candidates, issue notice to the Respondents to show cause as to why a direction should not be issued to them, directing them to dispose the appeal/representation dated 24/4/2004 (Annexure – 6) and further prayed that the applicant's case for promotion to the post of Passenger Driver be reviewed by cancelling the impugned memorandum of selections dated 21-4-2004 (Annexure – 5) and dated 18-5-04 (Annexure – 7) and thereby directing the Respondents to promote the applicant on the basis of his seniority as he has completed more than 3 (three) years of service as Goods Driver for the ends of justice.

X. Particulars of the I.P.O. :-

I.P.O. No. - 390279
Date - 14-6-2004
Payable at -

XI. List of Documents :-

As stated in the Index.

VERIFICATION

I, Shri V. Panthaya, Son of Late V. Allupoo, resident of New Bongaigaon Hospital Colony, Railway Quarters No.323/B, P.S. – New Bongaigaon, District – Bongaigaon, aged about 53 years, by profession as stated hereinabove, do hereby verify that the statements made in this application are true to my personal knowledge and belief & I have not suppressed any material fact.

I sign this Verification on this, the 14th day of June, 2004 at Guwahati.

/
 Shri. V. Panthaya.

Applicant



5/17/24

ANNEXURE-I

List of Staff who are eligible to appear in the selection test for the post of Passanger Driver in scale Rs.5500-9000/-

<u>Sr. Goods Drivers.</u>		Caste= UR.				
Sn.	Name	Desg.	Stn.	DOB	DOA	DOP
1	J. Ahmed	Sr. Goods	RPAN	31.12.43	01.09.63	21.10.99
2	R. Priya Mishra	do	RPAN	01.01.44	13.11.65	27.10.99
3	Md. Rafique Ali	do	NBQ	15.07.47	03.12.65	27.10.99
4	N.Ch. Sarkar	do	RPAN	02.08.46	16.05.65	15.11.00
5	N. Esh	do	RPAN	21.01.47	13.05.66	14.01.03
6	P. Sen Sharma	do	NBQ	15.04.68	02.11.88	14.01.03
7	B. Dey Sarkar	do	NBQ	21.06.66	02.11.88	14.01.03
8	Nityananda Paul	do	NBQ	05.11.46	15.05.71	14.01.03
9	H.K. Rajbanshi	do	NBQ	01.09.44	29.11.65	14.01.03
10	Ganga Ram Medhi	do	NBQ	28.12.48	02.09.65	14.01.03
11	P. Kr. Sarkar	do	NBQ	13.11.47	04.09.66	14.04.03
12	S. Sahani	do	NBQ	06.05.48	25.04.66	14.01.03

→ Retired

<u>Goods Drivers.</u>		<u>Caste= UR.</u>				
13	S.Ch. Sarkar	Gds Driver	NBQ	07.01.51	10.07.73	18.02.98 09.11.98 04.06.98
14	R. Giri	do	NBQ	19.04.51	10.07.73	09.11.98 04.06.98
15	Md. A. Zabbar	do	NBQ	10.07.45	22.12.66	09.11.98 10.06.98
16	P.C. Kalia	do	RPAN	01.03.47	19.05.70	09.11.98
17	R.D. Rai	do	RPAN	01.06.48	19.05.70	20.02.98
18	Md. Mustafin	do	NBQ	01.12.48	15.09.72 31.07.75	04.05.98 09.1.98 20.02.98
19	B. Biswas	do	RPAN	01.05.49	18.05.70	09.11.98 10.06.98
20	D. N. Prasad	do	RPAN	07.06.49	11.05.70	09.11.98 04.06.98
21	S. Kr. Das	do	NBQ	08.04.47	08.11.71	09.11.98 10.06.98
22	G.L. Panigrahy	do	RPAN	01.12.50	08.11.71	09.11.98 10.06.98
23	D. Hoidi	do	RPAN	08.08.52	08.11.71	09.11.98 20.02.98
24	P. Deka	do	RPAN	09.05.52	09.11.71	09.11.98 04.05.98
25	J. M. Paul	do	NBQ	29.08.52	09.11.71	09.11.98 10.05.98
26	M. Paul	do	RPAN	07.01.53	09.11.71	09.11.98 16.07.89
27	A. Das	do	RPAN	07.03.49	30.07.70	09.11.98

eligible to be
Sr. Goods
Driver

28	.. P. Kr. Chakraborty		NBQ	28.04.55	01.10.77	04.06.98 09.11.98 09.06.98
29	.. S. Debnath	do	NBQ	23.01.53	17.06.84	09.11.98 07.08.98
30	.. S. Kr. Guha	do	NBQ	02.08.54	24.08.78	09.11.98 04.06.98
31	.. R. Borah	do	NBQ	01.06.64	13.12.89	09.11.98 18.02.98
32	.. R. Lahakar	do	NBQ	26.02.68	20.06.91	09.11.98 04.06.98
33	.. G. Das	do	NBQ	01.09.60	20.06.91	09.11.98 04.06.98
34	.. K.R. Rajbangshi	do	NBQ	01.01.65	13.12.89	09.11.98 18.02.98
35	.. T. Nath Kalita	do	NBQ	1.0155	20.05.91	09.11.98 22.05.98
36	.. D. Chakraborty	do	NBQ	30.08.45	25.11.65	09.11.98 18.02.98
37	.. N.L. Chowhan	do	NBQ	24.04.64	09.06.91	09.11.98 27.11.98
38	.. K. Rn. Nag	do	RPAN	01.12.50	11.07.73	09.11.98 01.08.98
39	.. J.R. Das	do	NBQ	28.10.47	01.10.77	09.11.98 01.08.98
40	.. A.Kr. Shome	do	NBQ	15.01.55	01.10.77	09.11.98 04.06.98
41	.. P. Kr. Das	do	NBQ	15.01.57	01.10.77	09.11.98 04.06.98
42	.. S. Debnath	do	NBQ	31.12.55	20.03.79	09.11.98 10.12.99
43	.. M.N. Roy	do	NBQ	04.02.47	30.12.64	17.09.99 05.05.99
44	.. M. Singh	do	NBQ	11.03.55	28.05.75	17.09.99 26.11.97
45	.. S. Kr. Dey	do	RPAN	13.02.51	01.07.73	13.09.99 01.07.01
46	.. B. S. Dutta	do	RPAN	09.02.52	08.11.71	17.09.99 29.07.99
47	.. Gop. Gopal	do	NBQ	12.05.47	17.11.65	17.09.99 07.05.99
48	.. A. Ch. Roy	do	NBQ	30.12.50	21.04.75	17.09.99 06.06.99
49	.. S. Mandal	do	NBQ	10.11.58	05.09.79	17.09.95 06.06.99
50	.. B. Choudhury	do	NBQ	19.11.51	05.05.76	17.09.95 06.06.99
51	.. A. Kr. Paul	do	NBQ	24.12.46	01.02.66	17.09.99 07.06.99
52	.. B. Kr. Sharma	do	NBQ	05.01.59	30.08.79	17.09.99 06.06.99
53	.. S. Das	do	NBQ	01.03.53	21.04.75	17.09.99 27.12.99
54	.. A. Ch. Das	do		01.03.56	02.04.78	17.09.00 09.03.00
55	.. K.D. Manato	do	NBQ	21.05.57	21.03.79	17.09.99 28.10.99
56	.. P. Prasad (P. Bhagat)	do	NBQ	15.02.58	22.05.79	17.09.99



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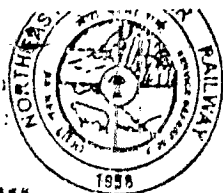
50/15

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57	.. T.Ch. Barman	<i>Ads Driver</i>	NBQ	25.09.60	30.08.79	27.10.99 17.09.99 27.12.99
58	.. R. B. Prasad	do	NBQ	08.07.58	13.02.80	17.09.99 29.10.99
59	.. S. Barman	do	NBQ	01.11.57	18.04.81	17.09.99 27.12.99
60	.. D. Dastider	do	NBQ	15.04.61	08.05.81	17.09.99 28.10.99
61	.. Dilip Chakraborty	do	NBQ	02.01.58	21.12.81	17.09.99 → <i>shunter.</i> 21.07.99
62	.. D.K. Ghosh	do	NBQ	18.09.55	22.12.81	17.09.99
63	.. G.P. Sen	do	NBQ	10.01.58	24.12.81 25.12.81	17.09.99 14.12.99
64	.. S. Selkh	do	NBQ	17.12.55	02.05.89	17.09.99
65	.. S.Kr. Debnath	do	NBQ	30.11.60	31.01.80	07.02.00 27.12.99
66	.. R.Kr. Basumatary (ST)	do	NBQ	19.11.57	30.04.76	17.09.99 09.03.00
67	.. Nijendra Dalmay (ST)	do	NBQ	01.02.66	30.10.89	17.09.99 09.03.00
68	.. Niranjan Dalmay (ST)	do	NBQ	01.03.68	30.10.89	17.09.99 09.12.99
69	.. D. Apparao	do	NBQ	28.06.62	23.03.81	17.09.99 27.12.99
70	.. P. N. Giri	do	NBQ	25.01.63	08.06.84	17.09.99 27.12.99
71	.. K.L. Mazumder	do	NBQ	16.06.59	16.07.86	17.09.99 11.04.20
72	.. M.Ch. Kalita	do	RPAN	01.01.50	01.07.73	07.02.02 07.02.02
73	.. M. Anil	do	RPAN	01.01.51	1.1071	17.09.99 11.04.02
74	.. D. Kr. Mitra	do	NBQ	10.01.56	22.12.81	04.01.02 11.04.02
75	.. P.Ch. Das	do	NBQ	01.10.61	06.06.92	04.01.02 11.04.02
76	.. B.N. Chowdhary	do	NBQ	15.10.64	27.10.92	04.01.02 11.04.02
77	.. Md. S. Rahman	do	NBQ	01.12.65	27.12.92	04.01.02 11.04.02
78	.. S. Sanyal Matak	do	NBQ	18.02.68	27.10.92	27.07.02 11.04.02
79	.. G. Chakraborty	do	NBQ	06.10.66	27.10.92	17.07.02 11.04.02
80	.. S. C. Sarkar (SC)	do	do	18.02.62	27.10.92	04.01.02 11.04.02
81	.. C.K. Brahma (ST)	do	RPAN	31.10.60	16.12.79	04.01.02 11.04.02
82	.. A. Kalita	do	NBQ	01.07.60	27.08.78	04.01.02 11.04.02
83	.. M. Brahma (ST)	do	NBQ	06.11.64	10.01.85	16.10.02 11.04.02
84	.. P. Sanyal (ST)	do	RPAN	01.03.63	21.10.85	01.01.02 11.04.02
85	.. K. Brahma (ST)	do	NBQ	04.12.66	23.10.85	27.11.02



86	.. K.R. Narjary (ST)		NBQ	08.01.66	24.10.85	11.04.02 17.10.02
87	.. B. Bora (ST)	do	RPAN	01.01.59	20.08.78	11.04.02 01.01.02
88	.. R.Ch. Dasgupta	do	RPAN	01.04.60	08.09.79	11.04.02 01.01.02
89	.. P. Roy	do	NBQ	23.03.63	22.03.84	11.04.02 08.01.02
90	.. K. Ali	do	NBQ	21.07.57	03.07.80	11.04.02 04.01.02
91	.. S. Haque	do	NBQ	01.01.57	09.04.81	11.04.02 04.01.02
92	.. S. Islam	do	NBQ	01.09.62	31.03.84	11.04.02 04.01.02
93	.. P.I. Rao (SC)	do	NBQ	17.04.72	20.12.90	11.04.02 04.01.02
94	.. H. Singh	do	RPAN	24.10.60	28.01.82	11.04.02 06.03.02
95	.. D. Dutta	do	RPAN	01.03.60	08.09.79	30.12.02 14.01.03
96	.. P.Kr. Bhatta Rai	do	NBQ	21.03.77	18.03.99	30.12.02 12.01.03 ✓
97	.. P.Ch. Neog (ST)	do	NBQ	01.03.68	06.04.99	30.12.02 12.01.03
98	.. G.Hazarika (OBC)	do	RPAN	24.02.71	13.07.99	30.12.02 14.01.03
99	.. M.Kr. Sha (ST)	do	NBQ	30.06.77	06.04.99	30.12.02 12.01.03 ✓
100	.. U. Deka	do	NBQ	01.10.70	18.03.99	30.12.02 12.01.03 ✓
101	.. D.Kr. Gupta (OBC)	do	NBQ	12.07.68	18.03.99	30.12.02 12.01.03 ✓
102	.. R. Islam Saikha	do	RPAN	05.02.73	31.03.99	30.12.02 14.01.03
103	.. A.Das (OBC)	do	RPAN	25.05.71	31.03.99	30.12.02 14.01.03
104	.. A. Bora (OBC)	do	RPAN	21.01.69	07.04.99	30.12.02 14.01.03
105	.. S.Ch. Nath (OBC)	do	RPAN	01.02.66	13.07.99	30.12.02 14.01.03
106	.. B.N. Chetia	do	RPAN	01.02.73	02.04.99	30.12.02 14.01.03
107	.. N. Borah	do	RPAN	03.09.71	08.04.99	30.12.02 14.01.03
108	.. P. Kr. Dutta (OBC)	do	NBQ	01.03.70	06.04.99	30.12.02 12.01.03
109	.. R. Bora (OBC)	do	NBQ	03.12.72	02.04.99	30.12.02 12.01.03 ✓
110	.. M. N. Das (OBC)	do	NBQ	30.06.69	07.04.99	30.12.02 14.01.03
111	.. H. Thakuria (OBC)	do	NBQ	01.03.65	13.07.99	03.12.02 15.02.03 ✓
112	.. S. Sarda (ST)	do	NBQ	29.12.74	02.04.99	30.12.02 14.01.03
113	.. K. Bora	do	NBQ	11.06.76	13.07.99	30.12.02 15.02.03
114	.. P. Saikha (R. Saikha)	do	NBQ	21.02.68	13.07.99	30.12.02 14.01.03



115	.. R. Ali	<i>Gas Driver</i>	NBQ	27.11.72	18.05.99	30.12.02
						12.01.03
						30.12.02
116	.. K. Chella (OBC)	do	NBQ	01.01.67	20.05.99	12.01.03
						30.12.02
117	.. B. Chowdhury	do	NBQ	03.01.73	18.03.99	12.01.03
						30.12.02
118	.. R. Roy (ST)	do	NBQ	18.05.71	02.04.99	12.01.03
						30.12.02
119	.. P. Sharma	do	NBQ	01.03.73	07.04.99	14.01.03
						30.12.02
120	.. T.Ch. Borhol (OBC)	do	NBQ	26.01.69	07.04.99	12.01.03
						30.12.02
121	.. P. Bora (ST)	do	NBQ	28.07.71	07.04.99	16.01.03
						30.12.02
122	.. B. Pd. Rava (ST)	do	NBQ	29.11.68	18.03.99	12.01.03
						3.12.02
123	.. P. Kalita	do	NBQ	01.01.71	18.03.99	12.01.03
						30.12.02
124	.. S. Deka	do	NBQ	01.01.69	18.05.99	12.01.03
						30.12.02
125	.. F. Rahman	do	NBQ	01.03.70	18.05.99	12.01.03
						30.12.02
126	.. B. Basumatary (ST)	do	NBQ	01.08.69	31.03.99	12.01.03
						30.12.02
127	.. G. Gogol (OBC)	do	NBQ	27.08.70	18.05.99	12.01.03
						30.12.02
128	.. N. Sharma	do	RPAN	17.01.73	07.04.99	14.01.03
						30.12.02
129	.. P. Chakraborty	do	RPAN	14.05.70	18.03.99	14.01.03
						30.12.02
130	.. B. Holal (SC)	do	NBQ	10.04.74	18.03.99	12.01.03
						30.12.02
131	.. P. Gogol (OBC)	do	NBQ	15.04.73	02.04.99	21.01.03
						30.12.02
132	.. M. Barman	do	RPAN	01.08.69	18.03.99	29.03.03
						30.12.02
133	.. R. Das (SC)	do	NBQ	12.05.75	18.03.99	12.01.03
						30.12.02
134	.. A.Kr. Missong (ST)	do	RPAN	01.06.70	02.04.99	14.01.03
						30.12.02
135	.. R. Seikia (OBC)	do	RPAN	28.05.68	06.03.99	14.01.03
						30.12.02
136	.. T. Kachary (ST)	do	NBQ	01.01.68	18.05.99	25.01.03
						30.12.02
137	.. M. Das (SC)	do	NBQ	01.08.71	07.04.99	29.03.03
						30.12.02
138	.. M. Rava (ST)	do	NBQ	28.02.73	18.05.99	29.04.03
						30.12.02
139	.. J. Salkia (OBC)	do	NBQ	02.05.71	03.03.99	12.01.03
						30.12.02
140	.. M. Bora (OBC)	do	NBQ	14.12.67	18.05.99	12.01.03
						30.12.02
141	.. T. Chella (OBC)	do	NBQ	30.11.73	08.04.99	12.01.03
						30.12.02
142	.. A. Islam	do	RPAN	01.11.71	18.05.99	14.01.03
						30.12.02
143	.. A.Kr. Jha (A.K. Jha)	do	NBQ	31.07.68	18.03.99	12.01.03

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SN/12

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144	.. M.P. Saikia		RPAN	27.03.74	02.04.99	30.12.02
145	.. S. Das (SC)	do	NBQ	01.03.72	17.05.99	14.01.03
146	.. K. Handique (OBC)	do	NBQ	03.01.69	06.04.99	30.12.02
147	.. J. Khan	do	NBQ	03.02.68	18.03.99	12.01.03
148	.. B. Gogoi	do	NBQ	01.01.68	18.05.99	30.12.02
149	.. A. Chakraborty	do	NBQ	01.01.67	08.05.89	25.01.03
150	.. R. Bora (ST)	do	NBQ	28.02.73	07.04.99	30.12.02
151	.. L. Das (SC)	do	NBQ	01.01.68	06.04.99	12.01.03
152	.. P. Kalita (OBC)	do	NBQ	01.05.70	18.05.99	30.12.02
153	.. B.Pd. Bora (ST)	do	NBQ	30.01.64	18.05.99	12.01.03

List of staff (Reserved Communities) to be called for the selection Test for the post of Passenger Driver.

ST Candidates.

Sn.	Name	Desg.	Stn.	DOB	DOA	DOP
1	Sri R.R. Muchahary (ST)	SRGD	NBQ	01.05.45	23.05.65	23.04.95
2	.. L. Konwar (ST)	do	NBQ	01.02.66	14.08.91	16.11.00
3	.. N. Rabha (ST)	do	NBQ	13.11.63	13.12.89	15.11.00
4	.. B.K. Sonowal (ST)	do	NBQ	01.11.63	31.01.92	14.01.03
5	.. N.Ch. Boro (ST)	do	NBQ	30.04.58	07.04.76	16.12.98
6	.. S.Basumatary (ST)	do	NBQ	22.11.59	15.09.79	09.11.98
7	.. M. Brahma (ST)	do	NBQ	31.08.58	22.04.76	11.01.99
8	.. G.L. Brahma (ST)	do	NBQ	26.11.59	21.07.80	09.11.98
9	.. S. Brahma (ST)	do	NBQ	02.09.57	01.05.81	16.03.99
10	.. R.Basumatary (ST)	do	NBQ	09.12.57	18.04.75	08.06.99
11	.. B. Daimary (ST)	do	RPAN	27.01.58	22.04.76	17.09.99
12	.. M.Besumatary (ST)	do	RPAN	20.04.54	01.04.75	15.12.99
						17.09.99

was long absent
Promoted to ST

AB
18/9/03



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30/11

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SC Candidates.

Sn.	Name	Desg.	Stn.	DOB	DOA	DOP
1	M. Balmiki (SC)		N3Q	25.08.58	17.08.97	16.11.00
2	S. KamRaju (SC)	do	NBQ	01.06.54	15.11.74	16.11.00
3	Sunil ch. Das(SC)	do	NBQ	31.12.59	08.09.79	14.01.03
4	Gunindra Das (SC)	do	NBQ	01.09.60	20.06.91	14.01.03 03.10.98
5	L. Rajak (SC)	do	RPAN	03.03.55	01.10.77	09.11.98 01.03.99
6	S. Bania (SC)	do	RPAN	01.10.51	02.04.76	09.11.98 12.11.98
7	A. Ch. Roy (SC)	do	NBQ	29.09.57	02.06.79	09.11.98 01.03.99
8	J.Ch. Das (SC)	do	NBQ	01.01.51	22.04.76	09.11.98 16.03.99
9	J. Prasad (SC)	do	NBQ	02.05.66	18.01.85	09.11.98 17.03.99
10	R. Das (SC)	do	NBQ	10.06.60	11.06.84	09.11.98
✓ 11	V. Penthaya (SC)	do	NBQ	19.07.51	12.01.70	17.08.00 06.06.99
12	K.Ch. Das (SC)	do	NBQ	07.10.58	23.04.84	17.09.99 17.07.99
13	P. Das (SC)	do	NBQ	21.12.54	09.04.75	17.09.99 15.01.00
14	N. Barman (SC)	do	NBQ	05.04.59	16.03.85	17.09.99 18.12.99
15	R. Prasad (SC)	do	NBQ	01.01.61	16.09.81	17.09.99 13.12.99
16	N.Ch. Sutradhar(SC)	do	NBQ	15.01.59	01.01.82	17.09.99 18.12.99
17	K. Barman (SC)	do	NBQ	04.09.62	01.01.84	17.9.99 09.03.00
18	J. Das (SC)	do	NBQ	16.04.58	01.08.90	17.09.99 09.12.99
19	S. Ch. Bareman (SC)	do	NBQ	22.12.57	16.11.79	17.09.99 11.04.02
20	B.Kr. Mandal (SC)	do	NBQ	16.09.61	01.01.84	04.01.02 11.04.02
21	K.P. Roy (SC)	do	NBQ	21.09.59	16.03.85	26.07.02

with File

10/9/03

Provisional Seniority List of Goods Driver in scale of Rs. 5,000-8,000/- as on 01-04-2003 under RNY Division
 Department: Mechanical Units: NBQ, RPAN (Loco Running)
 Section: 134 On Roll: 190

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Sl. No.	Name	Desg.	Stn.	DOB	DOA	DCP TO THE GRADE	Conf. Offg.	Length of Y-M-D	Remarks
1	2	3	4	5	6	7	8	9	10
1	R. Pd. Sharma	do	NBQ	10.07.46	01.04.64	25.04.97 04.01.98 18.02.98	Confid.	05-11-06	
2	S.Ch. Sarkar	do	NBQ	07.01.51	10.07.73	09.11.98 04.06.98	Confid.	05-01-13	
3	R. Giri	do	NBQ	19.04.51	10.07.73	09.11.98 04.06.98	Confid.	04-04-22	
4	Md. A. Zabbar	do	NBQ	10.07.45	22.12.66	09.11.98 10.06.98	Confid.	04-04-22	
5	P.C. Kalita	do	RPAN	01.03.47	19.05.70	09.11.98	Confid.	04-04-22	
6	R.D. Rai	do	RPAN	01.06.48	19.05.70	20.02.98 04.05.98	Confid.	04-04-22	
7	Md Mustakin	do	NBQ	01.12.48	15.09.72 31-7-75	09.11.98 20.02.98	Confid.	04-04-22	
8	B. Biswas	do	RPAN	01.05.49	18.05.70	09.11.98 10.06.98	Confid.	04-04-22	
9	D. N. Prasad	do	RPAN	07.06.49	11.05.70	09.11.98 04.06.98	Confid.	04-04-22	
10	S. Kr. Das	do	NBQ	08.04.47	08.11.71	09.11.98 10.06.98	Confid.	04-04-22	
11	C.L. Pandey	do	RPAN	01.12.50	08.11.71	09.11.98 10.06.98	Confid.	04-04-22	
12	D. Holdi	do	RPAN	08.08.52	08.11.71	09.11.98 20.02.98	Confid.	04-04-22	
13	P. Deka	do	RPAN	09.05.52	09.11.71	09.11.98 04.05.98	Confid.	04-04-22	
14	J. M. Aihl	do	NBQ	29.08.52	09.11.71	09.11.98 10.05.98	Confid.	04-04-22	
15	M. Paul	do	RPAN	07.01.53	09.11.71	09.11.98 16.07.89	Confid.	04-04-22	
16	A. Das	do	RPAN	07.03.49	30.07.78	09.11.98 16.12.98	Confid.	04-04-22	
17	N. Ch (ST)	do	NBQ	30.04.58	07.04.76	09.11.98 04.06.98	Confid.	04-04-22	
18	P. Kr. Chakraborty	do	NBQ	28.04.55	01.10.77	09.11.98 09.06.98	Confid.	04-04-22	
19	S. Debnath	do	NBQ	23.01.53	17.06.84	09.11.98 07.08.98	Confid.	04-04-22	
20	S. Kr. Guha	do	NBQ	02.08.54	24.08.78	09.11.98 04.06.98	Confid.	04-04-22	Posted as LI at TSK Divn.
21	R. Borah	do	NBQ	01.06.64	13.12.89	09.11.98 18.02.98	Confid.	04-04-22	
22	R. Lahakar	do	NBQ	28.02.68	20.06.91	09.11.98 04.06.98	Confid.	04-04-22	
23	G. Das	do	NBQ	01.09.60	20.06.91	09.11.98	Confid.	04-04-22	

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Manager (P)
 Rangiya



1	2	3	4	5	6	7	8	9	10
24	K.R. Rajbangshi	do	NBQ	01.01.65	13.12.89	04.06.98 09.11.98	Confd.	04-04-22	
25	T. Nath Kalita	do	NBQ	1.01.55	20.05.91	18.02.98 09.11.98	Confd.	04-04-22	
26	C. K. Dutta (ST)	do	NBQ	01.03.62	24.06.91	11.05.98 09.11.98	Confd.	04-04-22	
27	D. Chakraborty	do	NBQ	30.08.45	25.11.65	22.5.98 09.11.98	Confd.	04-04-22	
28	N.L. Chowhan	do	NBQ	24.04.54	09.06.91	18.02.98 09.11.98	Confd.	04-04-22	
29	K. Rn. Nag	do	RPAN	01.12.50	11.07.73	27.11.98 09.11.98	Confd.	04-04-22	
30	J.R. Das	do	NBQ	28.10.47	01.10.77	01.08.98 09.11.98	Confd.	04-04-22	
31	L. Rajak (SC)	do	RPAN	03.03.55	01.10.77	03.10.98 09.11.98	Confd.	04-04-22	
32	A.Kr. Shome	do	NBQ	15.01.55	01.10.77	01.08.98 09.11.98	Confd.	04-04-22	
33	P. Kr. Das	do	NBQ	15.01.57	01.10.77	04.06.98 09.11.98	Confd.	04-04-22	
34	S. Debnath	do	NBQ	31.12.55	20.03.79	04.06.98 09.11.98	Confd.	04-04-22	
35	S. Basumatary (ST)	do	NBQ	22.11.59	15.09.79	14.11.98 09.11.98	Confd.	04-04-22	
36	S. Banla (SC)	do	RPAN	01.10.51	02.04.76	01.03.99 09.11.98	Confd.	04-04-22	
37	A. Ch. Roy (SC)	do	NBQ	29.09.57	02.06.79	12.11.98 09.11.98	Confd.	04-04-22	
38	J. Ch. Das (SC)	do	NBQ	01.01.51	22.04.76	01.03.99 09.11.98	Confd.	04-04-22	
39	M. Brahma (ST)	do	NBQ	31.08.58	22.04.76	11.01.99 09.11.98	Confd.	04-04-22	
40	J. Prasad (SC)	do	NBQ	02.05.66	18.01.85	16.03.99 09.11.98	Confd.	04-04-22	
41	C.L. Brahma (ST)	do	NBQ	26.11.59	21.07.80	16.03.99 09.11.98	Confd.	04-04-22	
42	R. Das (SC)	do	NBQ	10.06.60	11.06.84	17.03.99 09.11.98	Confd.	04-04-22	
43	M.N. Roy	do	NBQ	04.02.47	30.12.64	10.12.99 17.09.99	Confd.	03-06-14	
44	M. Singh	do	NBQ	11.03.55	28.05.75	05.05.99 17.09.99	Confd.	03-06-14	
45	S. Kr. Das	do	RPAN	13.02.51	01.7.73	26.11.97 13.09.99	Confd.	03-06-14	
46	B. Kr. Dutta	do	RPAN	09.02.52	08.11.71	01.07.01 17.09.99	Confd.	03-06-14	
47	Sew Gopal	do	NBQ	12.05.47	17.11.65	29.07.99 17.09.99	Confd.	03-06-14	
48	A. Ch. Roy	do	NBQ	30.12.50	21.04.75	07.05.99 17.09.99	Confd.	03-06-14	
49	V. Penthaya (SC)	do	NBQ	19.07.51	12.01.70	17.08.00 17.08.00	Confd.	02-07-14	

(काश्मिर)
 Manager (P)
 रेल, रंगिया
 Assam

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1	2	3	4	5	6	7	8	9	10
50	M. Mandal	do	NBQ	10.11.58	05.09.79	05.06.99	17.09.99	Confd. 03-06-14	
51	B. Chodhury	do	NBQ	19.11.51	05.05.76	05.06.99	17.09.99	Confd. 03-06-14	
52	A. Kr. Paul	do	NBQ	24.12.46	01.02.66	05.06.99	17.09.99	Confd. 03-06-14	
53	S. Brahma (ST)	do	NBQ	02.09.57	01.05.81	03.06.99	17.09.99	Confd. 03-06-14	
54	R. Basumatary (ST)	do	NBQ	09.12.57	18.04.75	03.06.99	17.09.99	Confd. 03-06-14	
55	K. Ch. Das (SC)	do	NBQ	07.10.58	23.04.84	05.06.99	17.09.99	Confd. 03-06-14	
56	B. Kr. Sharma	do	NBQ	05.01.59	30.08.79	07.06.99	17.09.99	Confd. 03-06-14	
57	N. R. Das	do	NBQ	01.03.53	21.04.75	06.06.99	17.09.99	Confd. 03-06-14	
58	P. Das (SC)	do	NBQ	21.12.54	09.04.75	17.07.99	17.09.99	Confd. 03-06-14	
59	A. Ch. Das	do		01.03.56	02.04.78	27.12.99	17.09.00	Confd. 03-06-14	
60	B. Daimary (ST)	do	RPAN	27.01.58	22.04.76	09.03.00	17.09.99	Confd. 03-06-14	
61	K. D. Mahato	do	NBQ	21.05.57	21.03.79	17.09.99	17.09.99	Confd. 03-06-14	
62	R. Bhagat	do	NBQ	15.02.58	22.05.79	28.10.99	17.09.99	Confd. 03-06-14	
63	T. Ch. Barman	do	NBQ	25.09.60	30.08.79	27.10.99	17.09.99	Confd. 03-06-14	
64	R. B. Prasad	do	NBQ	09.07.58	13.02.80	27.12.99	17.09.99	Confd. 03-06-14	
65	S. Barman	do	NBQ	01.11.57	18.04.81	29.10.99	17.09.99	Confd. 03-06-14	
66	D. Dastider	do	NBQ	15.04.61	08.05.81	27.12.99	17.09.99	Confd. 03-06-14	
67	Dilip Chakraborty	do	NBQ	02.01.58	21.12.81	28.10.99	17.09.99	Confd. 03-06-14	Reverted to sunter on his owne request.
68	D. Ch. Ghosh	do	NBQ	18.09.55	22.12.81	21.07.99	17.09.99	Confd. 03-06-14	
69	G. P. Sen	do	NBQ	10.01.58	24.12.81	17.09.99	17.09.99	Confd. 03-06-14	
70	S. Selkh	do	NBQ	17.12.55	02.05.89	25.12.81	17.09.99	Confd. 03-06-14	
71	S. kr. Debnath	do	NBQ	30.11.60	31.01.80	14.12.99	07.02.00	Confd. 03-01-24	
72	M. Basumatary (ST)	do	RPAN	20.04.54	01.04.75	15.12.99	17.09.99	Confd. 03-06-14	
73	R. Kr. Basumatary (ST)	do	NBQ	19.11.57	30.04.76	27.12.99	17.09.99	Confd. 03-06-14	
74	D. Apparao	do	NBQ	28.06.62	23.03.81	09.12.99	17.09.99	Confd. 03-06-14	
75	P. N. Giri	do	NBQ	25.01.63	08.06.84	17.09.99	17.09.99	Confd. 03-06-14	
76	N. Barman (SC)	do	NBQ	05.04.59	16.03.85	15.01.00	17.09.99	Confd. 03-06-14	

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1	2	3	4	5	6	7	8	9	10
77	.. R. Prasad (SC)	do	NBQ	01.01.61	16.03.81	17.09.99	Conf.	03-06-14	
78	.. N.Ch. Sutradhar(SC)	do	NBQ	15.01.59	01.01.82	17.09.99	Conf.	03-06-14	
79	.. K. Brarman (SC)	do	NBQ	04.09.62	01.01.84	17.9.99	Conf.	03-06-14	
80	" Nijendra Dalmaly(ST)	do	NBQ	01.02.66	30.10.89	17.09.99	Conf.	03-06-14	
81	" Niranjan Dalmaly (ST)	do	NBQ	01.03.66	30.10.89	17.09.99	Conf.	03-06-14	
82	.. J. Das (SC)	do	NBQ	16.04.58	01.08.90	17.09.99	Conf.	03-06-14	
83	.. S. Ch. Bareman (SC)	do.	NBQ	22.12.57	16.11.79	17.09.99	Conf.	03-06-14	
84	.. K.L. Mazumder	do	NBQ	16.06.59	16.07.86	17.09.99	Conf.	03-06-14	
85	.. M.Ch. Kalita	do	RPAN	01.01.60	01.07.73	07.02.02	Conf.	00-11-20	
86	.. J.M. Alfil	do	RPAN	01.01.51	1.1071	17.09.99	Conf.	03-06-14	
87	" R. Islary (ST)	do	NBQ	01.04.53	19.04.76	10.03.01	Conf.	02-00-21	
88	.. D. Kr. Mitra	do	NBQ	10.01.56	22.12.81	04.01.02	Conf.	00-11-20	
89	.. B.Kr. Mandal (SC)	do	NBQ	16.09.61	01.01.84	04.01.02	Conf.	00-11-20	
90	.. K.P. Roy (SC)	do	NBQ	21.03.59	13.03.85	28.07.02	Conf.	00-11-20	
91	.. P.Ch. Das	do	NBQ	01.10.61	06.06.92	04.01.02	Conf.	00-11-20	
92	.. B.N. Chowdhary	do	NBQ	15.10.64	27.10.92	04.01.02	Conf.	00-11-20	
93	.. Md. S. Rahman	do	NBQ	01.12.65	27.12.92	04.01.02	Conf.	00-11-20	
94	.. S.Sing Marak	do	NBQ	18.02.68	27.10.92	27.07.02	Conf.	00-11-20	
95	.. C. Chakraborty	do	NBQ	06.10.65	27.10.92	17.07.02	Conf.	00-11-20	
96	.. Ch. Sarkar (SC)	do	NBQ	18.02.62	27.10.92	04.01.02	Conf.	00-11-20	
97	.. C. Brahma (ST)	do	RPAN	31.10.60	16.12.79	01.01.02	Conf.	00-11-20	
98	.. A.Kalita	do	NBQ	01.07.60	27.08.78	04.01.02	Conf.	00-11-20	
99	.. M. Brahma (ST)	do	NBQ	06.11.64	10.01.85	16.10.02	Conf.	00-11-20	
100	.. P. Rava (ST)	do	RPAN	01.03.63	21.10.85	01.01.02	Conf.	00-11-20	
101	.. R. Brahma (ST)	do	NBQ	04.12.66	23.10.85	27.11.02	Conf.	00-11-20	
102	.. K.R. Narjary (ST)	do	NBQ	08.01.66	24.10.85	17.10.02	Conf.	00-11-20	

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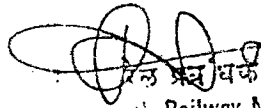

Railway Manager (P)
रेल, रंगिया

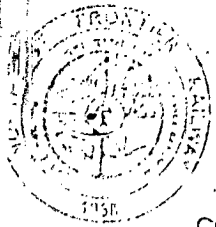
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1	2	3	4	5	6	7	8	9	10
103	B. Bora (ST)	do	RPAN	01.01.59	20.08.78	11.04.02	Confd.	00-11-20	
104	R.Ch. Dasgupta	do	RPAN	01.04.60	08.09.79	11.04.02	Confd.	00-11-20	
105	P. Roy	do	NBQ	23.03.63	22.03.84	11.04.02	Confd.	00-11-20	
106	K. Ali	do	NBQ	21.07.57	03.07.80	11.04.02	Confd.	00-11-20	
107	S. Haque	do	NBQ	01.01.57	09.04.81	11.04.02	Confd.	00-11-20	
108	S. Islam	do	NBQ	01.09.62	31.03.84	11.04.02	Confd.	00-11-20	
109	P.I. Rao (SC)	do	NBQ	17.04.72	20.12.90	11.04.02	Confd.	00-11-20	
110	H. Singh	do	RPAN	24.10.60	28.01.82	11.04.02	Confd.	00-11-20	
111	D. Dutta	do	RPAN	01.03.60	08.09.79	11.04.02	Confd.	00-03-01	
112	P. Kr. Bhatta Rai	do	NBQ	21.03.77	18.03.99	11.04.02	Confd.	00-03-01	
113	P.Ch. Neog (ST)	do	NBQ	01.03.68	06.04.99	11.04.02	Confd.	00-03-01	
114	G. Hazarika (OBC)	do	RPAN	24.02.71	13.07.99	11.04.02	Confd.	00-03-01	
115	M.Kr. Sha (ST)	do	NBQ	30.06.77	06.04.99	11.04.02	Confd.	00-03-01	
116	U. Deka	do	NBQ	01.10.70	18.03.99	11.04.02	Confd.	00-03-01	
117	D.Kr. Gupta (OBC)	do	NBQ	12.07.68	18.03.99	11.04.02	Confd.	00-03-01	
118	R. Islam Salkia	do	RPAN	05.02.73	31.03.99	11.04.02	Confd.	00-03-01	
119	A. Das (OBC)	do	RPAN	25.05.71	31.03.99	11.04.02	Confd.	00-03-01	
120	A. Bora (OBC)	do	RPAN	21.01.69	07.04.99	11.04.02	Confd.	00-03-01	
121	S.Ch. Nath (OBC)	do	RPAN	01.02.66	13.07.99	11.04.02	Confd.	00-03-01	
122	P. N. Chetia	do	RPAN	01.02.73	02.04.99	11.04.02	Confd.	00-03-01	
123	N. Bisoi	do	RPAN	03.09.71	08.04.99	11.04.02	Confd.	00-03-01	
124	P. Kr. Dutta (OBC)	do	NBQ	01.03.70	06.04.99	11.04.02	Confd.	00-03-01	
125	T. Bora (OBC)	do	NBQ	03.12.72	02.04.99	11.04.02	Confd.	00-03-01	
126	N. N. Das (SC)	do	NBQ	30.06.69	07.04.99	11.04.02	Confd.	00-03-01	
127	K. Kr. Deka	do	NBQ	18.03.72	13.07.99	11.04.02	Confd.	00-03-01	
128	R. Salkia	do	NBQ	21.02.68	13.07.99	11.04.02	Confd.	00-03-01	

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 Railway Manager ()
 Sec. R. M. S.



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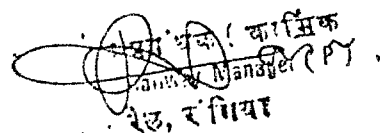
1	2	3	4	5	6	7	8	9	10
						03.12.02			
129	H. Thakuria (SC)	do	NBQ	01.03.65	13.07.99	15.02.03	Confd.	00-03-01	
						30.12.02			
130	S. Sonowal (ST)	do	NBQ	23.12.74	02.04.99	14.01.03	Confd.	00-03-01	
						30.12.02			
131	R. All	do	NBQ	27.11.72	18.05.99	12.01.03	Confd.	00-03-01	
						30.12.02			
132	K. Chetla (OBC)	do	NBQ	01.01.67	20.05.99	12.01.03	Confd.	00-03-01	
						30.12.02			
133	B. Chowdhury	do	NBQ	03.01.73	18.03.99	12.01.03	Confd.	00-03-01	
						30.12.02			
134	R. Roy (ST)	do	NBQ	18.05.71	02.04.99	12.01.03	Confd.	00-03-01	
						30.12.02			
135	P. Sharma	do	NBQ	01.03.73	07.04.99	14.01.03	Confd.	00-03-01	
						30.12.02			
136	T.Ch. Borhoi (OBC)	do	NBQ	26.01.69	07.04.99	12.01.03	Confd.	00-03-01	
						30.12.02			
137	P. Bora (ST)	do	NBQ	28.07.71	07.04.99	16.01.03	Confd.	00-03-01	
						30.12.02			
138	B. Pd. Rava (ST)	do	NBQ	29.11.68	18.03.99	12.01.03	Confd.	00-03-01	
						3.12.02			
139	P. Kallta	do	NBQ	01.01.71	18.03.99	12.01.03	Confd.	00-03-01	
						30.12.02			
140	S. Deka	do	NBQ	01.01.69	18.05.99	12.01.03	Confd.	00-03-01	
						30.12.02			
141	F. Rahman	do	NBQ	01.03.70	18.05.99	12.01.03	Confd.	00-03-01	
						30.12.02			
142	B. Basumatary (ST)	do	NBQ	01.02.69	21.03.99	12.01.03	Confd.	00-03-01	
						30.12.02			
143	G. Gogoi (OBC)	do	NBQ	27.08.70	18.05.99	12.01.03	Confd.	00-03-01	
						30.12.02			
144	N. Sharma	do	RPAN	17.01.73	07.04.99	14.01.03	Confd.	00-03-01	
						30.12.02			
145	P. Chakraborty	do	RPAN	14.05.70	18.03.99	14.01.03	Confd.	00-03-01	
						30.12.02			
146	B. Holai	do	NBQ	10.04.74	18.03.99	12.01.03	Confd.	00-03-01	
						30.12.02			
147	P. Gogoi (OBC)	do	NBQ	15.04.73	02.04.99	21.01.03	Confd.	00-03-01	
						30.12.02			
148	M. Barman	do	RPAN	01.08.69	18.03.99	29.03.03	Confd.	00-03-01	
						30.12.02			
149	R. Das (SC)	do	NBQ	12.05.75	18.03.99	12.01.03	Confd.	00-03-01	
						30.12.02			
150	A. Kr. Misong (ST)	do	RPAN	01.06.70	02.04.99	14.01.03	Confd.	00-03-01	
						30.12.02			
151	R. Saha (OBC)	do	RPAN	28.05.68	06.03.99	14.01.03	Confd.	00-03-01	
						30.12.02			
152	T. Kachary (ST)	do	NBQ	01.01.68	18.05.99	25.01.03	Confd.	00-03-01	
						30.12.02			
153	M. Das (SC)	do	NBQ	01.08.71	07.04.99	29.03.03	Confd.	00-03-01	
						30.12.02			
154	M. Rava (ST)	do	NBQ	28.02.73	18.05.99	29.04.03	Confd.	00-03-01	

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Railway Manager (P)

1	2	3	4	5	6	7	8	9	10
155	J. Saikia (OBC)	do	NBQ	02.05.71	03.03.99	30.12.02 12.01.03	Confid.	00-03-01	
156	M. Bora (OBC)	do	NBQ	14.12.67	18.05.99	30.12.02 12.01.03	Confid.	00-03-01	
157	T. Chetia (OBC)	do	NBQ	30.11.73	06.04.99	30.12.02 12.01.03	Confid.	00-03-01	
158	A. Islam	do	RPAN	01.11.73	18.05.99	30.12.02 14.01.03	Confid.	00-03-01	
159	A. Kr. Jha	do	NBQ	31.07.68	18.03.99	30.12.02 12.01.03	Confid.	00-03-01	
160	M.P. Saikia	do	RPAN	27.03.74	02.04.99	30.12.02 14.01.03	Confid.	00-03-01	
161	S. Das (SC)	do	NBQ	01.03.72	17.05.99	30.12.02 12.01.03	Confid.	00-03-01	
162	K. Handique (OBC)	do	NBQ	03.01.69	06.04.99	30.12.02 12.01.03	Confid.	00-03-01	
163	J. Khan	do	NBQ	03.02.68	18.03.99	30.12.02 12.01.03	Confid.	00-03-01	
164	B. Gogoi	do	NBQ	01.01.68	18.05.99	30.12.02 25.01.03	Confid.	00-03-01	
165	A. Chakraborty	do	NBQ	01.01.67	08.05.89	30.12.02 12.01.03	Confid.	00-03-01	
166	R. Bora (ST)	do	NBQ	28.02.73	07.04.99	30.12.02 12.01.03	Confid.	00-03-01	
167	L. Das (SC)	do	NBQ	01.01.68	06.04.99	30.12.02 12.01.03	Confid.	00-03-01	
168	P. Kalita (OBC)	do	NBQ	01.05.70	18.05.99	30.12.02 12.01.03	Confid.	00-03-01	
169	B. Pd. Bora (ST)	do	NBQ	30.01.64	18.05.99	30.12.02 12.01.03	Confid.	00-03-01	
170	P. Gohain (OBC)	do	NBQ	31.12.68	07.04.99	30.12.02 17.02.03	Confid.	00-03-01	
171	P. Kr. Bora (OBC)	do	RPAN	31.12.72	25.03.99	30.12.02 14.01.03	Confid.	00-03-01	
172	S. Basumatary (ST)	do	NBQ	31.01.68	18.03.99	30.12.02 15.02.03	Confid.	00-03-01	
173	S. S. B. (OBC)	do	NBQ	01.07.67	18.03.99	30.12.02 15.02.03	Confid.	00-03-01	
174	B. Ch. Saikia	do	NBQ	01.09.67	18.03.99	30.12.02 15.02.03	Confid.	00-03-01	
175	T. B. Roy (ST)	do	NBQ	23.12.71	24.03.99	30.12.02 15.02.03	Confid.	00-03-01	
176	M. Bora	do	RPAN	01.03.69	18.03.99	30.12.02 19.02.03	Confid.	00-03-01	
177	S. Das (SC)	do	NBQ	12.03.74	18.03.99	30.12.02 22.04.03	Confid.	00-03-01	
178	P. G. Das	do	RPAN	01.01.70	18.03.99	30.12.02 27.04.03	Confid.	00-03-01	
179	H. Talukder	do	NBQ	01.03.69	18.03.99	30.12.02 22.04.03	Confid.	00-03-01	
180	D. Karoti	do	RPAN	26.04.71	31.03.99	30.04.03 27.04.03	Confid.	00-03-01	

Contd. To page - 8


 Manager (P)
 ১৯, ১১১১১১



Contd. From page - 7

Page - 8

1	2	3	4	5	6	7	8	9	10
181	M. Bora	do	NBQ	01.03.73	20.05.99	25.04.03	Confd.	00-03-01	
182	H. Chowdhury	do	RPAN	01.04.75	31.03.99	27.04.03	Confd.	00-03-01	
183	P. Kr. Medhi (OBC)	do	RPAN	11.09.64	06.03.99	27.04.03	Confd.	00-03-01	
184	D. Barman	do	NBQ	01.03.73	31.03.99	22.04.03	Confd.	00-03-01	
185	P. Basumatary (ST)	do	NBQ	01.01.67	31.03.99	22.04.03	Confd.	00-03-01	
186	Sanjay Das	do	NBQ	01.11.72	25.03.99	22.04.03	Confd.	00-03-01	
187	M.K. Das	do	RPAN	12.01.56	11.11.82	24.02.03	Confd.	00-03-01	
188	A.Ch. Phukan	do	RPAN	03.10.64	22.06.84	19.02.03	Confd.	00-03-01	
189	B. Sahu	do	RPAN	30.12.57	15.02.80	29.04.03	Confd.	00-03-01	
190	P.Kr. Das (SC)	do	NBQ	01.10.65	18.03.99	12.01.03	Confd.	00-03-01	

[Signature] 22/8
 For Div. Rly. Manager(P)
 N.F.Rly. Ranglya.

NO. E/251/Seniority/Mech/RN/101

Dated 21-08-03.

Copy forwarded for information & necessary action to:-

1. DME/RNY, NBQ, RPAN.
2. ADME/D/RPAN,
3. SE/Loco/NBQ, RPAN,
4. Staff concerned.
5. Convenor/NFRMU/RNY,
6. DMI.Secy./NFREU/RNY,
7. DMI.Secy./AISCTREAVAPDJ
8. Div. Secy./NFROBCA/APDJ.

NB: Any representation in respect of the above seniority list should be s office within 1 (one) month from the date of publication of this list, after which no representation will be entertained and it will be treated as final.

[Signature] 22/8
 For Div. Rly. Manager(P)
 N.F.Rly. Ranglya.

Identified for 62 posts
No reservation against 62 posts.

- 28 -

ANNEX-2

39

16

NOTIFICATION
NO.E/210/RN/Pass Dr./1

Office of the
Divl Rly. Manager(P)
N.F.Rly; Rangiya.
Dated 19-09-2003.

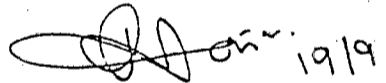
It is decided to hold a Selection for the post Passanger Driver in scale Rs.5500-9000/- for filling-up 62 vacancies. The selection will be held with in a short notice. As such the staff enlisted in ANNEXURE -I should be informed to keep themselves in readiness to appear in the said test. The selection will consist of written test only and no Viva-voce will be held.

Syllabus of the selection is at ANNEXURE-II

The selection will be held as per 3x formula and in order of seniority of Sr.Goods Driver in scale Rs.5500-9000/- and Goods Driver in scale Rs. 5000-8000/-.

Break-up of vacancy:- UR=51, SC= 07, ST= 04.

The staff concerned, enlisted in the ANNEXURE-I, who are un-willing to appear in the selection test should submit their un-willingness in written to this office 7 (seven) days.

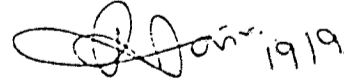
 19/9

For Divl.Rly. Manager(P)
N.F.Rly; Rangiya.

DA= Two (Annex-I& II)

Copy forwarded for information and necessary action to :-

1. DME/RNY. Please arrange Pre-promotional training for SC & ST candidates and advice their office. 62 senior most employees as per the communal break-up may be sent for promotional course.
2. DME/NBQ. 3. ADME/RPAN. 4. ADME/D/RPAN.
5. SSE/Loco/NBQ, RPAN. They are advised to inform the staff concerned regarding the test and if any body submits his un-willingness in written should be sent this office in a bunch.

 19/9

For Divl.Rly. Manager(P)
N.F.Rly; Rangiya

19.9.03

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A.S.V.

17 -29

ANNEX - 2 (A)

ANNEXURE-II VP

Syllabus for the selection of Pass.Driver.

1. Simple English/Hindi for Literacy.
5. General inelegancy and aptitude.
6. Knowledge of train working rules and signals.
7. Knowledge of running staff duties and rest provisions.

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Dr.

ANN - 3

209/2003
RB/Estt. No....

**GOVERNMENT OF INDIA/BHARAT SARKAR
MINISTRY OF RAILWAYS/RAIL MANTRALAYA
(RAILWAY BOARD)**

No:E(NG)I/2003/PM1/35

New Delhi, Dt: 04/12/2003

The General Managers (P)
All Indian Railways and PUs,
(As per standard list)

39

Sub: Timely filling up of non gazetted promotional posts- maintenance of
Calendar for selections/suitability/trade tests.

In terms of instructions contained in this Ministry's letter No:E(NG)I-87/PM1/4 dt: 18.08.1987 and letter No:E(NG)I-87/PM1/14 dt: 22.07.1988 zonal railways are required to draw up a calendar for conducting selections for various grades to help them plan various activities connected with selections and to ensure better compliance of Board's orders regarding holding of selections at regular intervals. These instructions were reiterated vide this Ministry's letter No:E(NG)I/96/CR/8 dt:9.01.1997.

2. In para 9.7 of Chief Commissioner of Railway Safety's Note on final report of CRS/South Central Circle on the Rear end collision between 7064 Up Express and Parli Box N goods train at Ghatnandur station of Secunderabad Division of South Central Railway on 03.01.2003 it has been recommended that Railways may be asked to maintain a time table for filling up of the vacancies in the posts of Pointsman, Cabinman, Liverman, Yard Porter etc., and also to adhere to it so that safety category posts are filled up in time.

3. The Board accordingly reiterate that the extant instructions regarding drawing up of a calendar for holding selections/suitability/trade tests should be followed scrupulously and strictly adhered to so that the vacancies in the promotional grades are timely filled up in regular manner. In case of vacancies to be filled by direct recruitment through RREs, the instructions contained in the Board's letter No:E(NG)I-2003/RR 5/3 dated 23-09-2003 are reiterated for compliance.

Please acknowledge receipt.

OFFICER	
CPO online	

Mamta
(Mamta Kandwat)
Dy. Director, Estt. (S)
Railway Board

cert. send to be
Jyoti 29/12
Shai
D.V.

OFFICE OF THE
GENERAL MANAGER
MELIGON: GUWAHATI

EPS - 469
No. E/254/o Pt. XIV(C)

Dated: 06-01-2004

To:
GM/MLG, GM (CON)/MLG, IGM/MLG,
All PHODs, DRMs, ADRMs, Sr. DPO/DPOs, DMS,
CWM/NBQS, DBs, WAO/NBQS, DEWS, SIO/NJP,
All Sr. DME (2)s, AENS, DEN/DBRT,
All Area Managers, AFC/CHY, DBWS, NBQS & NJP,
WM (EWS)/BNGN, All non-divisionalised Units,
Dy. CAO/Cash & Pay/MLG, Dy. CE/Br./Line/MLG,
Sr. DEN/MLG, Dy. CSTE (MW)/MLG, Dy. CSTE (TC)/MLG,
All SPOs & APOs of P. Branch/MLG,
The GS/NFSSU, NFRMU, AISCTREA, NEROBCEA & NERPPA/MLG.

Sub: Timely filling up of non gazetted promotional posts - Maintenance of Calendar for selections/suitability/trait test.

A copy of Railway Board's letter No. E (NG) I/2003/PM/35 (RBE No. 209) dated 4-12-2003 on the above subject is forwarded for information and necessary action please. Railway Board's earlier letters dated 18-3-87, 22-7-88, 9-1-97 and 23-9-97 as referred to in their present letter were circulated at this office Circular No. EPS-320 - E/254/o Pt. X (C) dated 25-9-87; EPS - 331 - E/254/o Pt. XI (C) dated 22-11-88; EPS 394 - E/254/o Pt. XII (C) dated 3-9-97 and E/59/III/4 (C) dated 9-6-96 (B) (Staff Strength) dated 7-10-2003 respectively.

DA: ONE

(A. K. Roy)
SPO/MPP & R

for GENERAL MANAGER (P)/MLG

(Copy of Railway Board's letter No. E (NG) I/2003/PM/35 dated 4-12-2003)

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AMM - 4

GENERAL MANAGER (P),
MADRAS : : GUWAHATI - 11.

43

EPS-458
No. E/254/O Pt. XIV (C)

Dated : 26 - 05 - 2003.

To
GM/MLG, GM/CON/MLG, AGM/MLG,
All PHCDs, DRMS, ADMs, Sr. DPC/DEPR, DEIS,
CWM/NEIS, DEIS, WAO/NEIS, DEIS,
All Area Managers, Sr. DMS (D)s, AENS,
DEN/DEPT, All Non-divisionalised Units,
Dy. CE/Br. Line/MLG, Dy. CSTE (TC)/MLG,
Dy. CSTE (SI)/MLG, Dy. CAS/Cash & Pay/MLG,
All SPOs & APOs of P. Branch/MLG,
The CS/NERU, NERU, AISO/NERA & IN/NERA/MLG.

Sub: Procedure for holding selections for
promotion to posts classified as
'selection'.

A copy of Railway Board's letter No. E (NO) I/2000/
PM1/41 dated 7-2-2003 (RBE No. 137/2003) on the above
mentioned subject is forwarded for information and necessary
action. Board's earlier letter dated 2-3-2002 as referred
to in their present letter was circulated under GM (P)/MLG's
No. EPS - 432-E/254/O Pt. XIII (C) dated 22-3-2002. In this
connection a copy of advance correction slip No. 150 of IREM
Vol. - 1, 1989 is also enclosed herewith for information.

(A. K. Roy) 26/5/03
CPO/MPP
for GENERAL MANAGER (P)/MLG.

(Copy of Railway Board's letter No. E (NO) I/2000/PM1/41
dated 7-2-2003)

Sub: Procedure for holding selections for promotion to posts
classified as 'Selection'.

In terms of extant procedure, selection posts are filled by a positive act of selection
consisting of a written test and/or viva voce; viva voce being a must in every case.

1.1 In cases where written test is held as part of the selection for promotion to the highest
grade selection post in a category, the same includes objective type questions for about 50%
(in the range of 45% to 55%) of the total marks for the written test. The objective type
questions limited to about 25% (in the range of 20% to 30%) of the total marks for the written
examination, if any, held as part of the selection for promotion to selection posts in the lower
grades, have also been introduced vide ACS No.130 issued under this Ministry's letter of even
number dated 8.3.2002 with the stipulation that in order to offset the impact of random
answering, there will be negative marking for wrong answers to objective type questions.

2. The staff side in the fora of Departmental Council under the JCM Scheme and the
PNM have demanded that:

i) In order to reduce subjectivity to the maximum extent possible in the departmental
selections, viva voce should be eliminated on the analogy of viva voce having been
eliminated in the recruitments from open market through Railway Recruitment
Boards; and

ii) the concept of negative marking should be done away with.

3. Pursuant to deliberations with the staff side, Ministry of Railways have considered the
matter carefully and have decided as under:-

i) There will be no viva voce in the departmental selections except in the case of
selection, if any, for promotion to the posts in the categories of Law Assistants,
Physiotherapists, Telephone Operators and Teachers. For these categories, viva
voce is in vogue in the recruitment through Railway Recruitment Boards (RRBs);

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Handwritten notes and stamps in the bottom left corner, including a circular stamp with the number 322.

- ii) While the objective type questions in the written test held as part of selection for promotion to all selection posts will be retained, the concept of negative marking for wrong answers to the objective type questions as introduced vide ACS No.130 ibid stands withdrawn.

3.1 As a corollary to elimination of viva voce in the departmental selections, the following decisions have also been taken:-

- i) Written test will invariably form part of all selections held for promotion to posts classified as 'selection' including the posts for which presently only viva voce forms part of the selection.
- ii) 15 marks hitherto allotted to viva voce in the selection, which consisted of both written test and viva voce test, will now be added to written test. Accordingly, the total marks allotted to written test for assessing professional ability of the candidates shall be 50 (both in cases where presently written and viva voce or only viva voce form part of the selection) except in the case of selection to posts in the categories of Teachers, Law Assistants, Physiotherapists and Telephone Operators for which the existing distribution of marks, namely, 35 for written test and 15 for viva voce will continue to be in force.

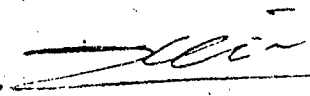
4. It has also been decided that the procedure as revised above will be applicable to selections notified on or after the date of issue of this letter.

4.1. All the remaining procedure prescribed for holding selections including constitution of Selection Boards will remain unaltered.

5. Accordingly, the Indian Railway Establishment Manual, Volume I, 1989, is amended as per ACS No. 150 enclosed.

Please acknowledge receipt.

Encl: ACS No. 150.


(J.S. GUSAIN)
Joint Director, Establishment (N)
Railway Board

INDIAN RAILWAY ESTABLISHMENT MANUAL
VOL. I (1989 EDITION)

Advance Correction Slip No. 150

Chapter II, Section 'B' - Rules governing the promotion of Group 'C' staff.

I. In the existing para 215:

i) For the existing sub-para (a) substitute the following:-

"Selection post shall be filled by a positive act of selection made by Selection Boards, from amongst the staff eligible for selection. The positive act of selection shall consist of only written test to assess the professional ability of the candidates, for which reasonable advance notice should be sent, except in the case of selection for promotion to posts in the categories of Teachers, Law Assistants, Physiotherapists and Telephone Operators, where the positive act of selection shall consist of both written test and viva-voce test. The staff in the immediate lower grade with a minimum of two years service in that grade only will be eligible for promotion, unless a longer length of service in the lower grade has been stipulated as a condition of eligibility for promotion in a particular category. The service for this purpose includes service, if any, rendered on ad hoc basis followed by regular service without break. The condition of two years service should stand fulfilled at the time of actual promotion and not necessarily at the stage of consideration. If by virtue of the above rule, a junior is eligible for promotion, his senior also will be eligible for such promotion, even though he might not have put in a total service of two years, or more, (if stipulated in particular category in the lower grade)"

ii) In sub paras (c) and (d) the words and figures "para 216" should be corrected to read as "para 219".

iii) Delete sub-para (ee) as separated from the original sub-para (e) vide ACS No.82 issued under the Ministry's letter No.E(NG)I-99/PM1/15 dated 26.7.1999.

II. In the existing para 219:

i) In the existing sub-para (b) as modified vide ACS No.40 issued under the Ministry's letter No.E(NG)I-95/PM1/14 dated 3.3.1998, delete the words "if such a test is" appearing in the first sentence of the sub-para.

ii) For the existing sub-para (c) as modified vide ACS No.130 issued under the Ministry's letter No.E(NG)I-2000/PM1/41 dated 8.3.2002, substitute the following:

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"(c) (i) : In the written test held as part of the selection for promotion to the highest grade selection post in a category, objective type questions should be set for about 50% (in the range of 45% to 55%) of the total marks for the written test. In the written test held as part of the selection for promotion to other lower grade selection posts, objective type questions should be set to the extent of about 25% (in the range of 20% to 30%) of the total marks for the written test.

(ii) : The provisions at (i) above will be applicable to selections in all departments except Accounts Department".

iii) For the existing Note (iii) below sub-para (g) as modified vide ACS No.66 issued under the Ministry's letter No.E(NG)/I-98/PM1/11 dated 16.11.1998, substitute the following:-

✓ "Candidates must obtain a minimum of 60% marks in professional ability and 60% marks of the aggregate for being placed on the panel. In a few cases where both written and oral tests are held for adjudging the professional ability, the written test should not be of less than 35 marks and the candidates must secure 60% marks in written test for the purpose of being called in viva-voce test. Provided that 60% of the total of the marks prescribed for written examination and for seniority will also be the basis for calling candidates for viva-voce test instead of 60% of the marks for the written examination only; marks for seniority being awarded on notional basis. However, it should be specifically made clear to them that they are being called for interview based on the marks for seniority awarded on notional basis and that empanelment will be subject to their securing 60% marks in the professional ability (written test and viva voce test) and 60% in the aggregate."

iv) For the existing entries against Item (1) of the table at the end of clause (i) of sub-para (j) as modified vide ACS No.66 issued under the Ministry's letter No.E(NG)/I-98/PM1/11 dated 16.11.1998, substitute the following under the columns "Factors/Headings, Maximum Marks and Qualifying Marks respectively" :

"(1) Professional ability 50 30 "

v) For the existing sub-clause (ii) of sub-para (j), substitute the following:

"In a few cases where both written test and viva-voce test are held to assess the professional ability of the candidates, all those who secure not less than 60% marks in the written test should be called for viva-voce test."

(Authority: Ministry of Railways' letter No. E(NG)/I-2000/PM1/41
dt. 07.08.03)

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N.F. RAILWAY

Office of the
Divl. Rly. Manager(P)
N.F. Railway Rangiya
Dated. 21.04.2004

MEMORANDUM.

As a result of selection for promotion to the post of passenger driver in scale Rs. 5000-9000/- the following 53 (Fifty three) Goods Driver in scale Rs. 5000-8000/- have been empanelled for promotion to the post of Passenger Driver in scale 5500-9000/- and their names have been placed as under and their place of posting will be issued separately.

Sl. No.	Name & Designation	Castes
✓ 1	Mansuk Balmiki, Driver Goods/NBQ	SC
✓ 2	Bijoy Dey Sarkar, Driver Goods/NBQ	UR
✓ 3	Nityananda Paul, Driver Goods/NBQ	UR
X 4	H.K. Rajbhansi, Driver Goods/NBQ	UR
5 ✓	Gunindra Das, Driver Goods/NBQ	UR
6 ✓	Raghav Gln, Driver Goods/RPAN	UR
7	Mudhusudhan Paul, Driver Goods/NBQ	UR
8 ✓	Prabhat Kr. Chakraborty, Driver Goods/NBQ	UR
9 ✓	Sambhu Debnath, Driver Goods/NBQ	UR
10 ✓	Swapn Kr. Guha, Driver Goods/NBQ	UR
11 ✓	Tapendra Nath Kalita, Driver Goods/NBQ	UR
12	Kripesh Kr. Naug, Driver Goods/RPAN	UR
13 ✓	Jay Ram Das, Driver Goods/NBQ	UR
14 ✓	Suren Bania, Driver Goods/RPAN	SC
15	Bijon Dutta, Driver Goods/RPAN	UR
16 ✓	Bimal Kr. Sharma, Driver Goods/NBQ	UR
17	Bhupen Daimary, Driver Goods/RPAN	ST

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18 ✓	Purosh Ch Das, Driver Goods/NBQ	UR
19 ✓	Bindananda Chowdhary, Driver Goods/NBQ	UR
20 ✓	Md Saitur Rahman, Driver Goods/NBQ	UR
21 ✓	Sip Singh Marak, Driver Goods/NBQ	ST
22 ✓	Chayan Chakraborty, Driver Goods/NBQ	UR
23 ✓	Parameswar Rava, Driver Goods/RPAN	ST
24 ✓	P.K Bhattaral, Driver Goods/NBQ	UR
25 ✓	Gautam Hazarika, Driver Goods/RPAN	UR
26 ✓	Manoj Kr. Sha, Driver Goods/NBQ	ST
27 ✓	Utpal Deka, Driver Goods/NBQ	UR
28 ✓	Deepak Kr. Gupta, Driver Goods/NBQ	UR
29 ✓	R. Islam Saikla, Driver Goods/RPAN	UR
30 ✓	Apurba Das, Driver Goods/RPAN	UR
31 ✓	Subhan Ch. Nath, Driver Goods/RPAN	UR
32 ✓	Bijoyananda Cheta, Driver Goods/RPAN	UR
33 ✓	Nirjon Boruah, Driver Goods/RPAN	UR
34 ✓	Rintu Borah, Driver Goods/RPAN	UR
35 ✓	Hare's son Thakuna, Driver Goods/NBQ	SC
36 ✓	Sarbajit Sonowal, Driver Goods/RPAN	ST
37 ✓	Rajib Ali, Driver Goods/NBQ	UR
38 ✓	Biswajit Chowdhary, Driver Goods/NBQ	UR
39 ✓	Rajani Roy, Driver Goods/NBQ	ST
40 ✓	Prabhat Bora, Driver Goods/RPAN	ST
41 ✓	Bishnu Prasad Rabha, Driver Goods/NBQ	ST

Contd. at page-3

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42	Parash Ch. Kalita, Driver Goods/NBQ	UR
43	Fazur Rahman, Driver Goods/NBQ	UR
44	Bijoy Basumatary, Driver Goods/NBQ	ST
45	Navajyoti Sharma, Driver Goods/RPAN	UR
46	Birendra Haloi, Driver Goods/NBQ	UR
47	A.K. Missong, Driver Goods/RPAN	ST
48	Rupjyoti Salka, Driver Goods/RPAN	UR
49	Mukul Rava, , Driver Goods/RPAN	ST
50	Aminul Islam, , Driver Goods/RPAN	UR
51	Shusanta Das,, Driver Goods/NBQ	SC
52	Jamaluddin Khan, , Driver Goods/NBQ	UR
53	Prasanta Kr. Bora, Driver Goods/RPAN	UR

No.E/210/RN/Pass. Dr./1.

Dated. 21.04.2004.

(A. NARAYANAN)
Divisional Personnel Officer
N.F. Railway Rangiya

Copy to :-

1. Sr. DME & DME/RNY. & NB Q
2. DME/NBQ at RNY.
3. ADME/RPAN.
4. DPO/RNY.
5. SSE/Loco/NBQ & RPAN.
6. OS to Sr. DME/RNY (At Office.)

for Divl. Rly. Manager (P)
N.F. Rly. Rangiya

Annexure-6

To
DRM(P) NF Rly.
Through proper channel.

Sub :- Prayer for cancellation the selection of Passenger
Driver in Scale of Rs. 5500/- 9000/-.

Respected Sir,

With due respect I beg to state the
following few lines, for your consideration please.

It is observed that, the said selection,
not conducting as per proper manner, that is-

- a) Selection was not held in timely.
- b) 50% objective type question not given.
- c) Violating the 3X formula.

In the above circumstances, I like to
pray you, please cancell the above selection and protects the
future prospects and social status. Thanking you S ir.

Dated- 24.4-04

Yours faithfully

Sd/-
(V.Pantaya)
Driver goods/NBQ.

*copy sent to the
from copy
Dr.*

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N.F. RAILWAY.

Office of the
Divl. Rly. Manager(P)
N.F. Railway Rangiya
Dated 10.05.2004

OFFICE ORDER.

On being found suitable in the selection for the post of passenger driver provisionally in scale Rs.5500-9000/-, the following goods driver in scale Rs.5500-9000/- are hereby temporarily promoted and posted as passenger driver in Scale Rs.5500-9000/- at the station as mentioned against each, subject to passing their prescribed Passenger Driver Promotional course. Their promotion will effect from the date of holding higher responsibility after prescribed training.

SL. No.	Name & Designation	Castes	Promoted as	Posted at
1	Mansuk Balmiki, Driver Goods/NBQ,	SC	Pass Driver in scale Rs 5500-9000/-	SSE/Loco/NBQ
2	Bijoy Dey Sarkar, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
3	Nityananda Paul, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
4	H.K.Rajbhansi, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
5	Gunindra Das, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
6	Raghar Giri, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
7	Madhusudhan Paul, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
8	Prabhat Kr. Chakraborty, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
9	Sambhu Debnath, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
10	Swapan Kr. Guha, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
11	Tapendra Nath Kalita, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
12	Kripesh Rn. Naug, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
13	Jay Ram Das, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
14	Suren Bania, Driver Goods/RPAN	SC	-do-	SSE/Loco/RPAN
15	Bijon Dutta, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
16	Bimal Kr. Sharma, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
17	Bhupen Daimary, Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN

certified to be
true copy
Shri
D.V.
14-6-2004



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18	Paresh Ch. Das, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
19	Binodananda Chowdhary, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
20	Md. Saifur Rahman, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
21	Sip Singh Marak, Driver Goods/NBQ	ST	-do-	SSE/Loco/NBQ
22	Chayan Chakraborty, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
23	Parameswar Rava, Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN
24	P.K. Bhattarai, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
25	Gautam Hazarika, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
26	Manoj Kr. Sha, Driver Goods/NBQ	ST	-do-	SSE/Loco/NBQ
27	Utpal Deka, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
28	Deepak Kr. Gupta, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
29	R. Islam Saikia, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
30	Apurba Das, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
31	Subhan Ch. Nath, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
32	Bijoyananda Chetia, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
33	Nripen Boruah, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
34	Rintu Borah, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
35	Hareswar Thakuria, Driver Goods/NBQ	SC	-do-	SSE/Loco/NBQ
36	Sarbajit Sonowal, Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN
37	Rajib Ali, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
38	Biswajit Chowdhary, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
39	Rajani Roy, Driver Goods/NBQ	ST	-do-	SSE/Loco/NBQ
40	Prabhat Bora, Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN
41	Bishnu Prasad Rabha, Driver Goods/NBQ	ST	-do-	SSE/Loco/NBQ

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42	Parash Ch. Kalita, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
43	Faizur Rahman, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
44	Bijoy Basumatary, Driver Goods/NBQ	ST	-do-	SSE/Loco/NBQ
45	Navajyoti Sharma, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
46	Birendra Haloi, Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
47	A K Misssong, Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN
43	Rupjyoti Saikia, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
43	Mukul Rava, , Driver Goods/RPAN	ST	-do-	SSE/Loco/RPAN
50	Aminul Islam, , Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN
51	Shrusanta Das., Driver Goods/NBQ	SC	-do-	SSE/Loco/NBQ
52	Jamaluddin Khan, , Driver Goods/NBQ	UR	-do-	SSE/Loco/NBQ
53	Prasanta Kr. Borah, Driver Goods/RPAN	UR	-do-	SSE/Loco/RPAN

They may opt. fixational benefit from the next date of annual increment of substantive grade and if, so such option should submit within one month from the date of assuming the higher responsibility and no option will be entertained after 1 (One) month.

This has the approval of competent authority.

for DRM(P)/RNY
N.F. Railway Rangiya
Dated 19.05.2004.

By: F/10/RNY/Pass. Dr. /1,

Copy forwarded for information and necessary action to :-

1. Sr. DMC & ADME/RNY.

2. D. EMBQ

3. ADME/RAN.

4. OMC to Sr. DME/RNY

5. DR. RNY

6. DME/RNY & APDI

7. DE. RNY/ADJ (Bill section)

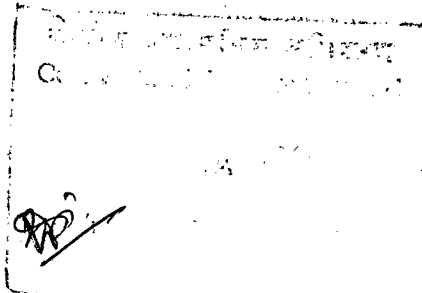
8. Loco/RPAN & NBQ - They are each advised to intimate to this office the date effect of promotion (order as Driver Passenger of staff concerned).

9. Staff concerned

10. P. use of sheet.

11. 2 copies

for Divl.Rly. Manager(P)
N.F.Rly. Rangiya



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A. NO 141/04

Sri. V.Panthaya.

-vs-

Union Of India & ors.

IN THE MATTER OF:

Written Statement filed by the
respondents.

1. That a copy of the O.A has been served on the respondents and the respondents have gone through the copy of the O.A filed by the applicant and have understood the contents thereof.

2. That save and except the statements which are specifically admitted hereinbelow, other statements made in the O.A are categorically denied. Further the statements which are borne on records are also denied and the applicant is put to the strictest proof thereof.

3. That the answering respondents beg to raise the preliminary objection regarding maintainability of the OA. The OA is barred by limitation and there is no cause of

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Filed by
(A. NARAYANAN) the Respondents
संकेत कार्यालय अधिकारी
Divisional Personnel Officer
पू. सो. रेल. रंगिया
N. F. Railway, Rangiya
Siddhanta Janna
S.C. Rly
3/1/05

24/12/04
मंडल कार्यालय अफिसर
Divisional Personnel Officer
प. ए. रेल. रीजियल
N. F. Railway, Bangalore

action as such to agitate the matter. The OA is also bad for non-joinder of necessary parties, waiver, estoppel and acquiescence. The answering respondents beg to state that in view of the aforesaid facts and circumstances prays before the Hon'ble Tribunal that the O.A may be dismissed with cost.

4. That with regard to the statement made in para I, II, III and 4.1 of the OA the answering respondents do not admit any thing contrary to the relevant records of the case.

5. That with regard to the statement made in para 4.2. of the OA the answering respondents while denying the contentions made therein beg to state that the continuation regarding syllabus of the selection is not correct. Syllabus for the selection is general intelligence and aptitude, knowledge of train working rules and signals, knowledge of running staff duties and rest provisions apart from simple English/Hindi for literacy.

6. That with regard to the statement made in para 4.3 of the OA the answering respondents beg to state that the post in question is a selection post and same is filled up on the basis primarily of merit (Rule 215(B) of IREM Vol, 1989 edition), i.e, on the basis of "Suitability cum Seniority". So, seniority comes after assessing suitability of candidates. Also for conducting a selection candidates are called on 3 x X formula i.e, for determination of zone

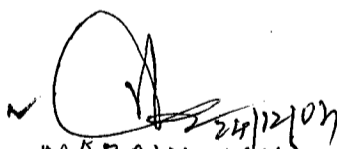
16. That the answering respondents beg to state that in view of the above facts and circumstances, the OA deserves to be dismissed with cost.

24/12/04
मंडल कार्यालय अधिकारी
Divisional Personnel Officer,
पू. सो. रेल, रंगिया
N. F. Railway, Rangiya

VERIFICATION

I Shri A. Narayanan....., aged about 34 years.
 years, son of A. Algarsamy....., resident
 of Rangiya.....
 presently working as Divisional Personnel Officer Rangiya Division,
 N.F. Railway, do hereby verify and state that the
 statement made in paragraphs 1, 2, 15 & 16.....
 are true to my knowledge and those made in paragraph 3 to 14
and next being
 matters of records ^ are true to my information derived
 therefrom, which I believe to be true and the rest of my
 humble submissions before this Hon'ble Tribunal. I am also
 authorised and competent to sign this verification on behalf
 of all the Respondents.

And I sign this verification on this 30.th day
 of Dec., 2004.


 (A. NARAYANAN)
 Deponent
 मंडल कार्यालय अधिकारी
 Divisional Personnel Officer
 ए. सी. रेल, रंगिया
 N. F. Railway, Rangiya

EX